GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 812 TO BE ANSWERED ON THE 28th July 2025

AIRPLANE CRASH INCIDENT IN AHMEDABAD ON 12TH JUNE, 2025

812. SHRI DIGVIJAYA SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any accountability has been fixed against any official of the Directorate General of Civil Aviation (DGCA), Air India or the Airports Authority for regulatory or operational failures in the incidence of the airplane crash in Ahmedabad on 12th June, 2025, the details thereof; and
- (b) the steps taken by Government to prevent recurrence of such catastrophic technical, procedural or safety failures and whether an independent audit of all dreamliner aircrafts has been conducted following this accident?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) To determine the probable cause(s)/contributory factor(s) leading to the accident of Air India flight AI-171 at Ahmedabad on 12.06.2025, an investigation has been ordered by Director General, Aircraft Accident Investigation Bureau under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017.

A preliminary report on the accident has been published by AAIB on 12th July, 2025 and is available on their website www.aaib.gov.in. The investigation is under progress to determine the probable cause(s)/contributory factor(s) leading to the accident.

(b) Directorate General of Civil Aviation (DGCA) has a comprehensive civil aviation regulations for safe operation of aircraft and its maintenance. These regulations are continuously updated and aligned with the International Civil Aviation Organisation (ICAO)/ European Union Aviation Safety Agency (EASA) standards.

Directorate General of Civil Aviation (DGCA) has a structured surveillance and audit framework in place for safety oversight function i.e. planned and unplanned surveillance of Organisation /aircrafts, which includes regular and periodic audits, spot checks, night Surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices

Post-accident of M/s Air India flight AI-171 Boeing 787 aircraft on 12.06.2025 at Ahmedabad, DGCA, on 13.06.2025, as preventive measure, directed M/s Air India to carry out additional checks on all 33 Boeing 787- 8/9 in coordination with concerned regional office of DGCA.

Out of total 33 aircraft, 31 operational aircraft have been inspected wherein minor findings were observed in 8 aircrafts. These aircraft have been released for operation post rectification. The remaining 2 aircrafts are under scheduled maintenance.
